NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 228/16	TP 86/17	Hearing	433(e) /	Pacific Inc. Vs Naxr Logistics Pvt.
			433(f)	Ltd. & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

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Counsel for Petitioner is present. He requested time to comply the provisions of I&B code and also to furnish the correct addresses of the respondents. He is also directed to file two sets of copies.

Time granted as a last chance.

Adjourned to 10.08.2017.

MEMBER (J)